

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 303 OF 2018

Dated: 26th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Maharashtra State Power Generating Co. Ltd. Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. G.Umapathy
Mr. Aditya Singh for R-2

ORDER

Learned counsel for both the parties submitted that pleadings are complete in the matter.

List the matter for hearing on **02-08-2019**.

**(S. D. Dubey)
Technical Member**

Pr/kt

**(Justice Manjula Chellur)
Chairperson**